Funds for development of roads in states

- *291. SHRI SHANTARAM NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether Government has any scheme to finance development of district roads, state highways and rural roads;
- (b) the schemes under which the above three categories of roads are financed; and
- (c) the financial assistance given to Goa for developing state highways, district roads and rural roads during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) This Ministry provides funds for development of State roads (other than rural roads) under Central Road Fund (CRF) scheme and centrally sponsored schemes under Economic Importance and Inter-State Connectivity (EI & ISC).

(c) The year-wise details of accrual / allocation of funds for development of state roads (other than rural roads) under CRF and EI&SIC to the State of Goa during each of the last three years are as follows:-

(Amount in ₹ crore)

Sl. No.	Year	Accrual / allocation of funds	
1.	2011-12	6.60	
2.	2012-13	6.57	
3.	2013-14	6.35	

Inter-linking of rivers

- *292. SHRI DARSHAN SINGH YADAV: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) the present status of proposed interlinking of rivers and the benefits likely to accrue as a result thereof;
- (b) whether Government has received proposals from various States for inclusion of certain rivers as part of the proposed inter-linking and intra-linking of the river projects and if so, the details thereof, Statewise; and

(c) whether some States have raised objections over proposed inter-linking of river projects and if so, the details thereof and the measures taken by Government to address their objections?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) Based on the concurrence of the concerned States, three links namely Ken-Betwa Link, Damanganga - Pinjal link and Par-Tapi-Narmada link have been taken up for the preparation of Detailed Project Report (DPR) by the National Water Development Agency (NWDA) out of 30 interstate links identified under National Perspective Plan (NPP). The DPR for Ken-Betwa Link Project and Damanganga - Pinjal link have been completed by NWDA, and submitted to the concerned States. DPR of Par-Tapi-Narmada link is in various stages of completion. Further, the Hon'ble Supreme Court in its order dated 27.02.2012 has *inter-alia* directed to take up Ken-Betwa Link Project for implementation at the first instance itself.

Approximately 35 million hectare of additional irrigation potential and 34000 mega watts (MW) hydro power generation are the likely benefits envisaged under NPP apart from the incidental benefits of flood moderation, navigation, drinking water supply, fisheries, salinity and pollution control etc..

- (b) Out of the 46 proposals of intra-state links received by NWDA from 9 States, the Burhi Gandak-Noon-Baya-Ganga Link of Bihar, Kosi-Mechi Link of Bihar, Ponnair-Palar Link of Tamil Nadu, Wainganga-Nalganga Link of Maharashtra and Barakar-Damodar-Subernarekha Link of Jharkhand have been taken up for the preparation of DPR by NWDA on the request made by the concerned States. The DPRs of two intra-state links *i.e.* Burhi Gandak-Noon-Baya-Ganga Link Project and Kosi-Mechi Link Project have been completed and sent to Government of Bihar in December, 2013 and March, 2014 respectively.
- (c) The details of objections raised by concerned State Governments for taking up Feasibility Report (FR)/DPR of proposed inter-linking of river projects are given in the Statement (*See* below). Government has constituted a Consensus Group headed by the Chairman, Central Water Commission and Secretaries of Irrigation/Water Resource Departments of the concerned States for arriving at a consensus on the links for sharing of the surplus water and preparation of DPR by NWDA. In addition, the issues on the inter-State links are also regularly discussed during the meetings of Governing Body and Society of the NWDA.

Statement

	, J		
Sl. No.	Name of Link Project	Concerned States	Objections raised
1.	Pamba - Achankovil - Vaippar link	Tamil Nadu and Kerala	Kerala Assembly has passed a resolution against taking up of the Link Project (2003)
2.	Parbati - Kalisindh - Chambal link	Madhya Pradesh and Rajasthan	Government of Madhya Pradesh wants to imple- ment intra-State Links in place of this Link Project.
3.	Mahanadi (Manibhadra) - Godavari link	Odisha	Government of Odisha is not agreeable to this link Project due to large submergence of Manibhadra dam/reservoir and wants alternate diversion point.
4.	Netravati - Hemavati link	Karnataka and Tamil Nadu	Government of Karnataka intends to utilize Netravati water as per its own plan.

Link-wise details of objections raised by various State Governments

Special status to Rajasthan under NRDWP

†*293. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Rajasthan Government had sent any proposal to the Central Government to grant special status to the State, if so, the details thereof; and
- (b) whether, by granting special status to the State, Government proposes to allocate additional funds under the National Rural Drinking Water Programme (NRDWP) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) The Ministry has not received any detailed proposal from the State Government of Rajasthan to grant special status to the

[†]Original notice of the question was received in Hindi.